

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 23 of 2026**

IN THE MATTER OF:

**News Item Titled "Sewage Gaps: Disasters Lie In Wait & Water" Appearing In Times of India
Newspaper Dated 02.01.2026**

AMENDED MEMO OF PARTIES (As per order dated 26.05.2026)

**News Item Titled "Sewage Gaps: Disasters Lie In Wait & Water" Appearing In Times of India
Newspaper Dated 02.01.2026**

VERSUS

- | | |
|---|-----------------|
| 1. Member Secretary
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in | RESPONDENT No.1 |
| 2. Integrated Regional Office, Bhopal, MoEF&CC
E-5, Kendriya Paryavaran Bhawan, E-5 Arera Colony,
Link Road-3, Ravishankar Nagar, Bhopal-462016
Email: rowz.bpl-mef@nic.in | RESPONDENT No.2 |
| 3. Madhya Pradesh Pollution Control Board
E-5, Main Rd No. 3, Ekant Park, Arera Colony,
Bhopal, Madhya Pradesh-462016
E-mail: ms-mppcb@mp.gov.in | RESPONDENT No.3 |
| 4. District Magistrate (Collector), Bhopal
Collectorate, A-Block, Old Secretariat,
Bhopal, Madhya Pradesh-462001
Email: commbho@nic.in | RESPONDENT No.4 |
| 5. Kamal Kumar Rathi
E-2/48, Area Colony,
Bhopal, Madhya Pradesh-462016 | RESPONDENT No.5 |